

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2084(KB)2019
IA(IBC)(DIS.)/20(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	AVAANI OXFORD OWNERS ASSOCIATE VS OXFORD FACILITIES MANAGEMENT
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Sneh Maheswari, Liq.-in-person] For the Liquidator

ORDER

1. Ld. Authorised Representative appearing on behalf of liquidator present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.